

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 3906/2014

New Delhi, this the 5th day of May, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Ms. Sunita Narula, Aged about 45 years,
Senior Technical Assistant, Group B,
W/o Shri Rajan Narula,
R/o I-33, 1st Floor, Kirti Nagar,
New Delhi-110015. .. Applicant

(By Advocate: Shri U. Srivastava)

Versus

Union of India through

1. The Secretary,
Ministry of Corporate Affairs,
'A' Wing, 5th Floor, Shastri Bhawan,
Dr. R.P. Road, New Delhi-110001.

2. The Director General,
Competition Commission of India,
HUDCO Vishala Building,
14, Bhikaji Cama Place,
New Delhi-110066.

3. The Dy. Director General (CS),
O/o The Director General,
Competition Commission of India,
HUDCO Vishala Building,
14, Bhikaji Cama Place,
New Delhi-110066. .. Respondents

(By Advocate: Shri Rajeev Kumar for R-1 and
Shri Narender Pal Singh with Shri Rakesh Vashist,
Dy.D.G. for R-2 and 3)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Learned counsel for respondent No.1 states that the similar issue is pending for adjudication before the Hon'ble Supreme Court. Therefore, there is no point in pursuing this matter before this Tribunal.

2. The O.A. is accordingly disposed of. The matter would be considered by the respondents after the decision of the Hon'ble Supreme Court on the issue.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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